

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 525 of 2020**

**IN THE MATTER OF:**

**Switching AVO Electro Power Ltd.**

**...Appellant**

**Versus**

**Ambient Computronics Pvt. Ltd.**

**...Respondent**

**Present:**

**For Appellant: Mr. Abhay K. Das, Advocate.**

**For Respondent:**

**O R D E R**

**(Through Virtual Mode)**

**25.06.2020:** Let notice be issued on the Respondent. Appellant to provide mobile Nos./*e-mail* address of the Respondent within three days. Notice be issued through *e-mail* or any other available mode. Requisites along with process fee be filed within three days.

List the appeal 'for Admission (After Notice)' on **21<sup>st</sup> July, 2020.**

**[Justice Bansi Lal Bhat]  
Acting Chairperson**

**[V. P. Singh]  
Member (Technical)**

**[Alok Srivastava]  
Member (Technical)**

*am/nn*